

CP NO. 124(ND)/2015
RT No.10/2016

Sanjeev Kumar

...Petitioner

Versus.

M/s JMD Cititech Pvt. Ltd.

...Respondents

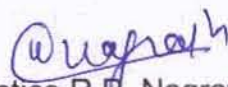
Present:- Mr.Ashish Chaudhary, Advocate for Mr. P.Nagesh, Advocate for petitioner.
Mr. I.P.S.Bains, Advocate for Mr. Parikar Budhiraja, Advocate for respondents No. 1 to 7.

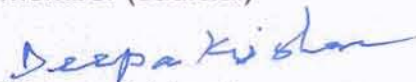
The matter was fixed for arguments but the learned counsel for petitioner has submitted that arguing counsel Mr. P Nagesh, was quite unwell therefore, could not come from Delhi. The matter be posted for arguments to 15.11.2016.

This matter was received by transfer from the Company Law Board, New Delhi and taken up for the first time by the Tribunal on 08.08.2016. Presence of the parties was effected on 23.08.2016 and the pleading completed on 04.10.2016. Now the matter has been fixed for arguments on 15.11.2016. In view of the above, a request be submitted to the Hon'ble President of National Company Law Tribunal, New Delhi requesting for seeking extension of three months more time w.e.f. 08.08.2016 for disposal of the case.

October 21, 2016

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(Justice R.F. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member (Technical)